

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 110
CP (IB) No. 54/CB/2023

Proceedings under Section 95 (1) IBC

IN THE MATTER OF:

Bank of Maharashtra Through Resolution Professional Mangesh Vitthal Kekre
.....Applicant

V/S
K. Ramulu

.....Respondent

Order delivered on 01/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Aashi Gupta, Adv.

For the Respondent

:

ORDER

Learned proxy counsel Ms. Aashi Gupta appeared for the Financial Creditor.

There is no representation for the Personal Guarantor/Respondent.

List the matter on 01.08.2024.

Sq

Balraj Joshi
Member (Technical)

Sq

H.V. Subba Rao
Member (Judicial)